## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

.APPLICATION NUMBER

PETITION NUMBER

: TCP/120/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S)

: M/s Eswar Rubber Products Private Limited & 8 others

**UNDER SECTION** 

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

2. M. Rashan Adia

SON CIBI WIGHNU

K.S. Ranichandran ) M.K. PREETHA. } Lov LSR 200.

## **ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 11.12.2017 at 10.30 A.M.

> - sel-K Anantha Padmanabha Swamy Member (Judicial)